

to Starred Question No. 545 in the Rajya Sabha on the 10th September, 1965 and state;

(a) whether the investigations into the blowing up of a bridge near Imphal by the Naga hostile have since been completed; and

(b) if so, what are the findings?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JAISUKHLAL HATHI): (a) Investigation has not yet been completed.

(b) Does not arise.

*73. [Transferred to the 16th November, 1965.]

ESSENTIAL DRUGS

*74. DR. M. M. S. SIDDHU: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) how far the country has been made self-sufficient in supply of essential drugs;

(b) whether Government will be pleased to lay a list of essential drugs on the table of the House; and

(c) whether, in view of tight position of foreign exchange, Government have drawn a plan that production of essential drugs be speeded up and other non-essential drugs be not produced?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI O. V. ALAGESAN): (a) to (c) A statement is laid on the Table of the House.

STATEMENT

(a) A statement showing the names of major essential drugs that are produced in the country along with their production for the past five years and their corresponding imports during the past three years is attached at Annexure 'A'. This will show

the extent to which the country has become self sufficient in meeting the requirements of such essential items.

(b) A list of essential drugs drawn up by the Development Council for Drugs and Pharmaceuticals is attached at Annexure 'B'. [See Appendix LIV, Annexure No. 6, for (a) and (b).]

(c) Steps have been taken to speed up the production of essential drugs in the country. It is expected that when the Antibiotics project and the Synthetic Drugs Project of the Indian Drugs and Pharmaceuticals Ltd., a Public Sector undertaking, go into full production, the country will become largely self sufficient in most of the essential drugs. Meanwhile the manufacturers are also being advised to restrict their production to the most essential items only.

BRITISH NATIONALS DETAINED UNDER D.I.R.

{ SHRI CHANDRA SHEKHAR:
DR. M. M. S. SIDDHU:
SHRI ARJUN ARORA:
*75. { SHRI M. AJMAL KHAN:
SHRI U. S. DUGAL:
SHRI P. ABRAHAM:
SHRI A. D. MANI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that during the first week of October, 1965 some British nationals were detained under Defence of India Rules in North Assam for their Anti-India activities; and

(b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): (a) and (b) A statement based on information furnished by the State Government is laid on the Table of the House.

STATEMENT

On the night of October 2, 1965, three planters, namely, Irving Bell, Jin George Watts and A. R. P. N. Edi, were returning to their gardens at about 0300 hours in a jeep apparently after heavy drinking. They were accosted by Village Defence Parties and asked to declare their identity and purpose of their journey. These planters are alleged to have become extremely angry at this stating that they had been stopped a number of times earlier and threatened the Village Defence Parties and were offensive to them. One of them is alleged to have written 'Long Live Pakistan' in the register of the Party, and another is alleged to have said "I am Ayub Khan". Police on investigation have submitted charge-sheet against all of them under sections 153/352/34 of the Indian Penal Code.

WOMEN'S EDUCATION IN INDIA

*76. SHRIMATI C. AMMANNA RAJA: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that while inaugurating the Seventh meeting of the National Council for Women's Education he had stated that vital sectors of education, including women's education should be the responsibility of the Central Government if effective results were to be achieved; and

(b) if so, whether any steps have been taken in this direction?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRIMATI SOUNDARAM RAMACHANDRAN): (a) and (b) A statement is laid on the Table of the House.

STATEMENT

(a) Yes, Sir.

(b) The following steps have been taken in connection with women's education:—

(1) Funds have been allocated to the States and Union Territories during the year 1965-66 for the acceleration of girls' education under Advance

Action Programmes for the Fourth Plan. Within the limits of the allocations made for each State and Union Territory, 100 per cent. Central assistance is being given.

(2) 100 percent. Central assistance is being given to the States for organising seminars on girls' education.

(3) Central assistance is being given to voluntary organisations working in the field of women's education to enable them to meet a part of their expenditure on certain approved items.

ROADS IN DACOIT-INFESTED AREAS OF MADHYA PRADESH

*77. { SHRI D. THENGAR:
SHRI RAM SAHAI:

Will the Minister of REHABILITATION be pleased to state whether Government have decided to finance construction of security roads in the dacoit-infested areas of Bhind and Morena Districts in Madhya Pradesh under the "Special Areas" Development Scheme for which proposals were submitted by the State Government sometime ago?

THE MINISTER OF REHABILITATION (SHRI MAHAVIR TYAGI): A technical team of the Ministry of Rehabilitation visited the areas with a view to assessing the immediate prospects of reclaiming the ravines for the resettlement of migrants. The team has reported that there is little scope for the rehabilitation of migrants in this area. Accordingly, it has been decided that this area may not be taken up for development under the Special Areas Development Programme for the time being. The Ministry of Rehabilitation does not therefore contemplate the undertaking of the road construction programme in this area as a part of its activities.

ANTI-CORRUPTION AGENCIES IN KERALA

*78. SHRIMATI SHAKUNTALA PARANJPYE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of anti-corruption agencies functioning in Kerala; and